

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 275 of 2015 & IA No. 443 of 2015

Dated: 11th December, 2015

**Present: Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member**

In the matter of:-

Damodar Valley Power Consumers Assn. & Anr. Appellant(s)

Versus

West Bengal Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav &
Mr. Rahul Chouhan

Counsel for the Respondent(s) : None.

ORDER

Heard.

Admit.

Issue notice of the Appeal to all the respondents returnable within three weeks from today. Reply/counter affidavit be filed by the respondents within four weeks from today. Rejoinder, if any, may be filed by the appellant within two weeks thereafter.

Post this Appeal for hearing on **24th February, 2016.**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Surendra Kumar)
Judicial Member**

rkt/vt

